



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
51	WA/391/2022 CAVT. NO.14202/022, B/O, CAVT./1420/2022	MAHMUD HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO	SC, P AND R.D. MR. B RAHMAN FOR CAVEATOR
<b>ORDERS</b>				
52	WA/182/2022 BY SLIP	ANOWAR HUSAIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR.B C DEKA	SC, HEALTH SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 16/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
11)	MR B D DAS	12-12-2022	To	06-01-2023
12)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022

19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022
22)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
23)	MR D K DAS	19-12-2022	To	22-12-2022
24)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
25)	MS N BEGUM	16-12-2022	To	19-12-2022
26)	MR S BORTHAKUR	16-12-2022	To	16-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO DIVISION  
BENCH-II) AND SPECIAL CAUSE LIST  
DATED 21-11-2022 TO 02-12-2022(RELATING  
TO DIVISION BENCH-II),ALONG WITH THE  
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL  
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)  
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**JUDGMENT**

33	CRL.A(J)/27/2017 (AT 10:30 AM)	RAJU MURA <b>Versus</b> THE STATE OF ASSAM	Ms. BIJITA SARMA, AMICUS CURIAE	MR. D DAS(ADDL.PP, ASSAM)
34	CRL.A(J)/15/2019 (AT 10:30 AM)	GAURI SHANKAR NATH @ BANKA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA(AMICUS CURIAE) MR Z ALAM MR. A K DUTTA MR D C NATH MS. S NAZNEEN	PP, ASSAM
35	<b>WITH</b> Death Sentence Ref./2/2019	THE STATE OF ASSAM <b>Versus</b> GAURI SHANKAR NATH@ BANKA	PP, ASSAM	MR. K K HANDIQUE

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LEAVE NOTE OF ADVOCATES FOR 16/12/2022

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26)	MR S BORTHAKUR	16-12-2022	To	16-12-2022



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV**

**THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
43	WP(C)/2936/2022 B/O	ANUPAM CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. H. BURAGOHAJN MR C PHUKAN MS A DEVI MS. H BORAH	MR H SARMA, GA, ASSAM SC. REVENUE
<b>MOTION</b>				
44	WP(C)/7622/2022 B/O	MRINAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
<b>WITH</b>				
45	WP(C)/7618/2022	BINOD KUMAR VERMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
46	WP(C)/7994/2022 FIXED	TTC-AKELIK-AGOG JV <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. P BORA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MS K BHATTACHARYYA	MR. S S ROY DY.S.G.I.
47	WP(C)/8127/2022 B/O	SUSHANTA PODDAR AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MS K BHATTACHARYYA	GA, ASSAM
48	WP(C)/8129/2022 B/O	BHABENDRA NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MR D KHAN	GA, ASSAM
<b>ADMISSION</b>				
49	WP(C)/6633/2018 B/O	SIMARANI DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH MR. M C DAS MR. A BHATTACHARJEE	GA, ASSAM MR. R BORPUJARI SC, REVENUE
50	WP(C)/6228/2022 FIXED	HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	GA, ASSAM MR H R CHOUDHURY (R-5) S. TALUKDAR (R-5)
51	WP(C)/7104/2022 FIXED	BHABANANDA DOLEY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. J KALITA	SC, TAXATION MR. B CHOUDHURY, SC STATE GST DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/12/2022

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
57	WP(C)/8111/2022 B/O	JAYANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K RAY MR. I GOGOI MISS T DAS MS. A DEB	MR. P N GOSWAMI SC, PCB SC, FOREST
58	WP(C)/8135/2022 B/O	JAMINI TALUKDAR <b>Versus</b> THE STATE BANK OF INDIA AND 6 ORS.	MR P K GOSWAMI MR B P BORAH MR P J DUTTA	
<b>ADMISSION</b>				
59	WP(C)/5331/2017 PART-HEARD FIXED	PRADIP BARMAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. N DEKA MS. D GHOSH	GA, ASSAM
<b>ORDERS</b>				
60	WP(C)/5479/2021 FIXED	AMARJIT KAPUR AND ANR <b>Versus</b> INDIAN BANK AND 2 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	
61	WP(C)/1735/2020	HEM CHANDRA BHARALI AND 4 ORS. <b>Versus</b> ALLAHABAD BANK AND 2 ORS.	MR. K R PATGIRI MR. T K BORA MR B PAUL	SC, ALLAHABAD BANK

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
47	CRP(IO)/308/2022 B/O	ABAD UDDIN CHOUDHURY AND 16 ORS <b>Versus</b> JATINDRA KISHORE CHOUDHURY AND 26 ORS.	MR H K BARUAH	GA, ASSAM
<b>ADMISSION</b>				
48	FAO/61/2022 B/O	ARUN CHANDRA BARUAH <b>Versus</b> M/S SRGB DEVELOPMENT SOCIETY AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	<b>WITH</b> I.A.(Civil)/3744/2022 <b>in</b> FAO/61/2022	ARUN CHANDRA BARUAH <b>Versus</b> M/S SRGB DEVELOPMENT SOCIETY AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
<b>ORDERS</b>				
49	CRP(IO)/66/2019 B/O	NEPAL CH. DAS <b>Versus</b> KANAILAL DAS AND 2 ORS	MR. J AHMED MRS R BEGUM MS A HUSSAIN	MS. R CHOUDHURY MR D. CHAKRABORTY
50	I.A.(Civil)/1775/2021 FIXED <b>in</b> MACApp./8238/2021 <b>WITH</b> MACApp./8238/2021 (Filing Number)	MRS. SWAPNA DEORI <b>Versus</b> ORIENTAL INSURANCE COM. LTD.	B R DAS MR N SARMA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> I.A.(Civil)/3002/2022	SWAPNA DEORI <b>Versus</b> ORIENTAL INSURANCE COM. LTD. B	MR N SARMA	
		MRS. SWAPNA DEORI <b>Versus</b> ORIENTAL INSURANCE COM. LTD.	B R DAS	MS. R D MOZUMDAR

51	CRP/55/2022 B/O	MANIRUZ ZAMAN @ MONIRUL <b>Versus</b> MOZIBAR RAHMAN AND 4 ORS.	MR. A RAHMAN MR E HUSSAIN	MR. M U MONDAL (R-1,2) MS. N NASRIN (R-1,2) MD. I H KHAN (R-1,2) MR K ISLAM (R-1,2) MR A ALIM SK (R-1,2)
52	I.A.(Civil)/3650/2022 WITH LCR, B/O in MACApp./238/2022 <b>WITH</b> MACApp./238/2022	MRIDULA SINHA AND 2 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD.  THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MRIDULA SINHA AND 4 ORS.	MR. M TALUKDAR MR. A SHAKIL  MR. S K GOSWAMI MR. R SHARMA	MR. M TALUKDAR (r-1,2,3) MR. A SHAKIL (r-1,2,3) MR K TARUNKUMAR

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LEAVE NOTE OF ADVOCATES FOR 16/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,16th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
72	WP(C)/4385/2022 (AT 10:30 AM)	BANAMALI DAS AND ANR. <b>Versus</b> THE DEPUTY COMMISSIONER OF INCOME TAX (BPU) AND ORS.	MR. P K GOSWAMI MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R3) MR H GUPTA MR H GUPTA MS. P DAS ASSTT.S.G.I.
	<b>WITH</b>			
73	WP(C)/4387/2022	SAILEN DAS AND ANR. <b>Versus</b> THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R3) MR H GUPTA MR H GUPTA MR H GUPTA ASSTT.S.G.I.
	<b>WITH</b>			
74	WP(C)/4390/2022	GANESH CHANDRA DAS AND ANR <b>Versus</b> THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R3) MR H GUPTA MR H GUPTA ASSTT.S.G.I.
<b>ADMISSION</b>				
75	WP(C)/1767/2012 FIXED	RATNESWAR KALITA and 14 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY MS.D L DEKA MR.B K SINGHA	DR.B P TODI GA, ASSAM SC, REVENUE
	<b>WITH</b>			
76	WP(C)/1746/2017	RATNESWAR KALITA and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR.S S DEY MR.M NATH MR.G RAHUL MR.D M NATH	GA, ASSAM SC, FOREST
77	WP(C)/2422/2020 CAVT. NO.0314/2020 FIXED	SAMITI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MR DEBA SARMAH FOR CAVEATOR

78	WP(C)/2633/2020 FIXED	LACHIT BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS F AHMED MR. S A AHMED MS M GOGOI	GA, ASSAM MR B SHARMA MR. R BORPUJARI MS G SARMAH SC, REVENUE SC, NF RLY
79	WP(C)/1138/2021 FIXED	MD. KHALIL ALI AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PHUKAN	GA, ASSAM MR. S (R-2) MR. K K PARASAR MR A K BORO (R-2) MR D S DEKA (r-2) ASSTT.S.G.I.
80	WP(C)/4353/2021 FIXED	12 NO. JIA KALAHAI MSSS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	DR. B AHMED (R-7) GA, ASSAM MR. S DAS (r-7)
81	WP(C)/5550/2021 FIXED	AROON SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM MR. A R SHOME (r-3,4) RAJ HAZARIKA (r-3,4) SC, REVENUE
82	WP(C)/1838/2022 FIXED	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM
<b>WITH</b>				
83	Cont.Cas(C)/517/2022	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> PALLAV GOPAL AND ANR.	MRS. A GAYAN	
<b>WITH</b>				
84	Cont.Cas(C)/725/2022	JAGANNATH KUMAR <b>Versus</b> PALLAV GOPAL JHA AND 6 ORS.	MR. K SINGHA MR P J PATAR	
<b>WITH</b>				
85	WP(C)/1907/2022	KRISHNA DUTTA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MRS. S ROY MS A DAS	GA, ASSAM MR. K SINGHA (R-5) SC, RAILWAY ASSTT.S.G.I. SC, REVENUE
<b>WITH</b>				
	I.A.(Civil)/3645/2022 in WP(C)/1907/2022	JAGANNATH KUMAR <b>Versus</b> KRISHNA DUTTA AND 15 ORS	MR. K SINGHA	MR. B C DAS GA, ASSAM MS A DAS ASSTT.S.G.I. SC, REVENUE
86	WP(C)/1997/2022 FIXED	HOSEN ALI AND 138 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE SC, FINANCE
87	WP(C)/5142/2022 CAVT. NO.08092/022, FIXED	ISLAM UDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	SC, P AND R.D. GA, ASSAM MR. R ALI (r-8 to 17) MR G U AHMED (r-8 to 17) MR G U AHMED (r-8 to 17) MR M Z SHAH (r-8 to 17) MR M Z SHAH (r-8 to 17)
<b>ORDERS</b>				
88	I.A.(Civil)/2718/2022 FIXED in WP(C)/1876/2022 <b>WITH</b> WP(C)/1876/2022	M/S PP BAFNA VENTURES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P R MAHANTA	MR R CHAKRAVORTY SC, SSA
		M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS MR. S RABHA	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA

89	<b>WITH</b> WP(C)/1877/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS	SC, ELEM. EDU MR. R BORPUJARI (R6) MS RUKMINI BARUA (R6) MS PADMINI BARUA (R6) SC, SSA
	<b>WITH</b> I.A.(Civil)/2714/2022 <b>in</b> WP(C)/1877/2022	M/S PRAGATI PAPER CONVERTERS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA
90	<b>WITH</b> WP(C)/1878/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY (r-5,6) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
	<b>WITH</b> I.A.(Civil)/2719/2022 <b>in</b> WP(C)/1878/2022	M/S PRAGATI PAPER CONVERTERS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS,	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 16/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
6)	MRS. B GOGOI	05-12-2022	To	16-12-2022
7)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
8)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
9)	MR. S SINHA	07-12-2022	To	19-12-2022
10)	MR S HOQUE	07-12-2022	To	16-12-2022
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13)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
15)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
16)	MR. A K JAIN	13-12-2022	To	16-12-2022
17)	MR. B NATH	16-12-2022	To	06-01-2023
18)	MR. N BARMAN	14-12-2022	To	22-12-2022
19)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022
22)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
23)	MR D K DAS	19-12-2022	To	22-12-2022
24)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
25)	MS N BEGUM	16-12-2022	To	19-12-2022
26)	MR S BORTHAKUR	16-12-2022	To	16-12-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**BAIL HEARING (BA)**

68	Bail Appln./3155/2022 B/O	MD. ARFAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE MR D SHARMA MR. M KALITA MR. N MALAKAR	PP, ASSAM
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**BAIL HEARING**

69	AB/3331/2022 WITH OFFICE NOTE, CASE DIARY AND CASE RECORD, FIXED	RAHIM ALI @ ABDUL RAHIM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN	MR. S ISLAM MR A HAWARI PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 16/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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14)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
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26)	MR S BORTHAKUR	16-12-2022	To	16-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,16th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CIVIL BENCH-II]**

**THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
44	WP(C)/8113/2022 B/O	JYOTSHNA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, HIGHER EDU
<b>HEARING</b>				
45	WP(C)/273/2019 FIXED	PABITRA KR. NATH <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
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20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022



22)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
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24)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
25)	MS N BEGUM	16-12-2022	To	19-12-2022
26)	MR S BORTHAKUR	16-12-2022	To	16-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,16th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
66	Bail Appln./2463/2022 WITH LCR, B/O	ABDUL BASET @ IFFU <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
67	Bail Appln./2593/2022 WITH CASE RECORD AND CASE DIARY, FIXED	ARUP BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
68	Bail Appln./3131/2022 FIXED	RAMEN BORGOPYARY <b>Versus</b> THE STATE OF ASSAM	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA	PP, ASSAM
69	Bail Appln./3469/2022 FIXED	ASHIF AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. SURAJIT DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<b>ORDERS</b>				
70	I.A.(CrI.)/421/2022 WITH LCR, FIXED in CrI.Rev.P./270/2022 <b>WITH</b> CrI.Rev.P./270/2022	SMT. JOYGUN BEWA <b>Versus</b> MUJAM UDIN PRODHANI AND 3 ORS  MUJAM UDIN PRODHANI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A DAS   MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR B P BORAH PP, ASSAM  MR. A DAS (R2) MR. A A R KARIM (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MR. B HALDAR	02-12-2022	To	16-12-2022
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22)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
23)	MR D K DAS	19-12-2022	To	22-12-2022
24)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
25)	MS N BEGUM	16-12-2022	To	19-12-2022
26)	MR S BORTHAKUR	16-12-2022	To	16-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,16th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS**

**IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
92	WP(C)/7129/2022 FIXED, BY SLIP	MUHINI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE
<b>ADMISSION</b>				
93	WP(C)/2977/2020 FIXED	JAYANTA PEGU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. T N SRINIVASAN	SC, HEALTH
<b>ORDERS</b>				
94	WP(C)/721/2015 B/O	ALIM UDDIN LASKAR and ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS.L WAZEEDA MR.N H MAZARBHUYAN MR.D K DEKA MR.N ISLAM MR.K MIRA	GA, ASSAM(R1-2)
95	I.A.(Civil)/3747/2022 CONNECTED WITH ITEM NO. 22 IN THE DAILY CAUSE LIST in WP(C)/4389/2020	SURESH KUMAR KASHIWAL <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND11 ORS	MR. R B PHOOKAN MR. R B PHOOKAN R SARMAH	GA, ASSAM SC, GMDA AND GMC SC, GMC
96	WP(C)/6622/2022 FIXED	DHANANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 16/12/2022

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20)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
21)	MR. N SARKAR	16-12-2022	To	17-12-2022
22)	MR. H. BURAGOHAIN	16-12-2022	To	19-12-2022
23)	MR D K DAS	19-12-2022	To	22-12-2022
24)	MR. K M MAHANTA	16-12-2022	To	19-12-2022
25)	MS N BEGUM	16-12-2022	To	19-12-2022
26)	MR S BORTHAKUR	16-12-2022	To	16-12-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,16th December 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
49	Crl.Pet./673/2021 (CONNECTED WITH ITEM NO. 6 IN THE DAILY CAUSE LIST), WITH LCR 2 FILES, FIXED	GURDEEP SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
<b>ORDERS</b>				
50	Crl.A./214/2022 WITH OFFICE NOTE, LCR 6 FILES, B/O <b>WITH</b> I.A.(Crl.)/499/2022 <b>in</b> Crl.A./214/2022	PHANIDHAR SARMA . <b>Versus</b> STATE OF ASSAM  PHANIDHAR SARMA . <b>Versus</b> STATE OF ASSAM	MR N J DAS  MR N J DAS	PP, ASSAM  PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/12/2022

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26)	MR S BORTHAKUR	16-12-2022	To	16-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,16th December 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
41	Bail Appln./3510/2022 B/O	SHAHIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>MOTION</b>				
42	AB/3613/2022 FIXED	BRAZEN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. K M HALOI	PP, ASSAM
43	AB/3682/2022 FIXED	HATIM ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
44	AB/3684/2022 FIXED	ALI HOSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. N K ROY	PP, ASSAM
45	AB/3721/2022 B/O	PRANJAL GANGULI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
46	Bail Appln./3451/2022 (CONNECTED WITH ITEM NO. 20 IN THE DAILY CAUSE LIST), FIXED	NUR JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	PP, ASSAM
47	<b>WITH</b> Bail Appln./3448/2022	MANIPUDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 16/12/2022

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# THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,16th December 2022]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### JUDGMENT

91	WP(C)/7682/2017 CAVT. NO. 1604/2017 AT 10:30 AM	GOPAL DAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.B BANERJEE MS.C MOZUMDAR MR. M K SARMA MR. A MOBARAQUE MR. A MOBARAQUE	GA, ASSAM MR.P SUNDI MS G HAZARIKA SC, REVENUE
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